

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:841
ANSWERED ON:24.02.2006
IRREGULARITIES UNDER SGRY
Bishnoi Shri Kuldeep

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received any complaints regarding alleged corruption in the implementation of Sampoorna Gramin Rojgar Yojana (SGRY) in Charkhi Dadari in Haryana;
- (b) if so, the details thereof; and
- (c) the concrete steps taken by the Government to check the irregularities like engagement of machine instead of labour, sale of foodgrains in the market and preparation of fake master-rolls etc. under the said Yojana ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

- (a) No such complaint has been received in this Ministry during the current year.
- (b) Does not arise.
- (c) It is the responsibility of the State Government to implement the SGRY as per provisions of its Guidelines. In case there is any irregularity in implementation of the Scheme, the State Government can initiate administrative action against such Implementing Agency/ official concerned.